GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

RAJYA SABHA UNSTARRED QUESTION NO. 2445

TO BE ANSWERED ON THE 22ND MARCH, 2023/ CHAITRA 1, 1945 (SAKA)

100 DAYS LEAVE IN A YEAR TO PARAMILITARY/CAPF PERSONNEL

2445 SHRI NARAIN DASS GUPTA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has announced 100 days leave in one year to the Paramilitary/CAPF personnel to spend time with their families; and

(b) the number of Paramilitary personnel who did not get its benefits since this announcement till date, Paramilitary Force-wise details thereof and the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) & (b): The Government has made a provision for 75 days leave, which includes 60 days Earned Leave and 15 days Casual Leave, for CAPFs personnel deployed in the field while for other Government servants, there is a provision for 30 days Earned Leave and 08 days Casual Leave. It is a constant endeavor to facilitate that the CAPF personnel spend 100 days in an year with their families to the extent possible.

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